162	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3	4
28.	Rajasthan	151	129
29.	Sikkim	2	2
30.	Tamil Nadu	227	203
31.	Telangana	372	322
32.	Tripura	12	4
33.	Uttar Pradesh	777	681
34.	Uttarakhand	57	50
35.	West Bengal	148	120
	Total	4245	3513

## **Encroachment in forest areas**

- 60. DR. SONAL MANSINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) the steps taken by Government to increase the forest area in the country, State-wise;
  - (b) the details of forest area prevailing in the country, State-wise;
- (c) whether Government is aware that some State Governments are allowing encroachments in the name of landless people, which causes a serious impact on climate change in the country; and
  - (d) if so, the details thereof and action taken to evict the encroachers?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The Ministry is implementing various Centrally Sponsored Schemes such as National Afforestation Programme, National Mission for a Green India, Development of Wildlife Habitats etc. which contribute to increase in forest cover in the country. Besides, afforestation and other measures that contribute to increase in forest cover are undertaken using funds available under CAMPA and Externally Aided Projects. Afforestation activities are also taken up under Mahatma Gandhi National Rural Employment Guarantee Scheme, Pradhan Mantri Krishi Sinchayee Yojana and under various State/UT schemes/plans.

- (b) The State/UT-wise details of forest cover and recorded forest area, as per India State of Forest Report 2019 are given in Statement (See below).
- (c) and (d) The responsibility of forest protection including checking encroachments lies primarily with respective State/UT Governments. No information is available in the Ministry regarding State Governments allowing encroachments in the name of landless people.

Statement

Forest Cover and Recorded Forest Areas in States and UTs as per ISFR-2019

(Area in square kilometre)

State/ UT	Total Forest		Recorded Forest Areas (RFA)			Total
	Geographical	Cover	Reserved	Protected	Unclassed	RFA
	Area		Forests	Forests	Forests	
1	2	3	4	5	6	7
Andhra Pradesh	162968	29137	31,959	5069	230	37258
Arunachal Pradesh	83,743	66688	10,589	9,779	31,039	51,407
Assam	78,438	28327	17,864	0	8,968	26,832
Bihar	94163	7306	693	6183	1	6877
Chhattisgarh	135192	55611	25,782	24036	9954	59772
Delhi	1,483	195.44	78	24	0	102
Goa	3,702	2237	253	0	972	1225
Gujarat	196,244	14857	14,373	2886	4388	21647
Haryana	44,212	1602	249	1158	152	1559
Himachal Pradesh	55,673	15434	1,898	33130	2005	37033

1	2	3	4	5	6	7	164
Jammu and Kashmir	222,236	23612	17,643	2551	36	20230	
Jharkhand	79,716	23611	4,387	19185	33	23605	Written Answers
Karnataka	191,791	38575	28,690	3931	5663	38284	Ans
Kerala	38,852	21144	11,309	0	0	11309	wers
Madhya Pradesh	308,252	77482	61,886	31098	1705	94689	to
Maharashtra	307,713	50778	49,546	6733	5300	61579	
Manipur	22,327	16847	1,467	4,171	11,780	17,418	[RAJ
Meghalaya	22,429	17119	1,113	12	8,371	9,496	[RAJYA SABHA]
Mizoram	21,081	18006	4,483	0	1,158	5,641	ABH
Nagaland	16,579	12486	234	0	8,389	8,623	$\mathbf{A}$
Odisha	155,707	51619	36049	25133	22	61204	
Punjab	50,362	1849	44	1137	1903	3084	
Rajasthan	342,239	16630	12475	18217	2045	32737	Uns
Sikkim	7,096	3342	5452	389	0	5,841	tarre
Tamil Nadu	130,060	26364	20293	1782	802	22877	d Qu
Telangana	112,077	20582	20353	5939	612	26904	Unstarred Questions

Tripura	10,486	7726	4175	2	2,117	6,294
Uttar Pradesh	240,928	14806	12071	1157	3354	16582
Uttarakhand	53,483	24303	26547	9885	1568	38000
West Bengal	88,752	16902	7054	3772	1053	11879
Andaman and Nicobar Islands	8,249	6743	5613	1558	0	7171
Chandigarh	114	22.03	32	0	3	35
Dadra and Nagar Haveli	491	207	199	5	0	204
Daman and Diu	111	20.49	0	0	8	8
Lakshadweep	30	27.1	0	0	0	0
Puducherry	490	52.41	0	2	11	13
Total	32,87,469	7,12,249	4,34,705	2,19,432	1,13,881	7,67,419

Source: State/UT Forest Departments